

High Court of Jammu and Kashmir at Jammu

(Office of the Registrar General)

NOTIFICATION

No: 768

DATED: 08.12.2016


In continuation to this Office Notification No. 583/GS dated 09.09.2016 read with Notification No.608 dated 17.11.2016, it is notified for the information of the candidates, whose roll numbers have been mentioned below that they shall appear for the interview for the engagement of Research Assistants in the Hon'ble High Court. The interview in respect of the candidates belonging to Jammu province shall be held at High Court Complex, Jammu on 15.12.2016 at 1:00 P.M. and in respect of the candidates belonging to Kashmir Province the interview shall be held in the High Court Complex, Srinagar on 16.12.2016 at 11:00 A.M: -

S. No	Roll No.
1	2016/RA/07
2	2016/RA/26
3	2016/RA/23
4	2016/RA/27
5	2016/RA/01
6	2016/RA/29
7	2016/RA/32
8	2016/RA/46
9	2016/RA/19
10	2016/RA/36
11	2016/RA/42
12	2016/RA/50
13	2016/RA/30
14	2016/RA/35
15	2016/RA/04
16	2016/RA/38
17	2016/RA/33

18	2016/RA/37
19	2016/RA/20
20	2016/RA/28
21	2016/RA/40
22	2016/RA/34
23	2016/RA/02
24	2016/RA/25
25	2016/RA/17

The candidates are also directed to bring their original testimonials and photo identity proof in this connection and to report before one hour of the scheduled time at the venue for verification purpose.

By order;

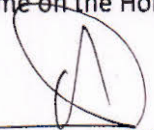

 (Ashok Kumar Koul)
 Registrar General

08-12-16,

No: 25297-310/RS Dated: 08/12/2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and with the request to display the same in the High Court premises on various places for information of the all concerned.
5. Director Information, J&K, Srinagar
...with the request to get the notification published in two English Daily Newspapers of Jammu and Srinagar based having wide circulation in Jammu and Kashmir State.
6. Incharge NIC, Sriangar for uploading the same on the Hon'ble High Court website.


 Registrar General

08-12-16.